

Shri Swell: Members from this side should be called.

Mr. Deputy Speaker: There are other important questions also and the other Members are equally anxious that they should be taken up. We have already taken 10 or 12 minutes on this, I do not think it is justified to spend more time on this question.

Shri Swell: This side of the House is neglected.

Shri Bade: I was not given a chance.

Mr. Deputy Speaker: It is not possible to give chance to everyone.

Shri Bade: Then what is the use of tabling questions?

Shri Ramanathan Chettiar: In view of the fact that the Madras Government are starting a co-operative society to rehabilitate the goldsmiths, what type of Central assistance will be given to that society or to the Madras Government?

Shri Mararji Desai: The Government of Madras has been informed about what assistance will be given.

श्री बड़े : क्या यह बात सच है कि मध्य-प्रदेश गवर्नमेंट के पास पैसा ज्यादा न होने के कारण, उन के पास सहायतार्थ ३०,००० एप्लीकेशंस आने के बाद केवल १७० को मदद मिली है और क्या केन्द्र ने उनको यह आदेश दिया है कि उन लोगों को और भी ज्यादा पैसे दिये जायें ?

श्री मोरारजी देसाई : जी हाँ उनके पास से इस किस्म की इत्तिला आई है और इसके लिए ऐडवांस दिया गया है और यदि वे और ज्यादा मांगेंगे तो और ज्यादा उनको देंगे ।

श्री रामेश्वरानन्द : मैं यह जाना चाहता हूँ कि जो मुनार स्वर्ण नियंत्रण आदेश के कारण बेकार हो कर बैठे हैं, इतने पढ़े लिखे भी नहीं हैं कि वे कोई नौकरी आदि कर सकें, आयु की दृष्टि से पढ़ना है भी असम्भव,

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पैसा उन के पास रहा नहीं, क्या गवर्नमेंट उन के संबंध में कुछ सोच रही है, या सोच है तो अब तक क्या सोचा है ?

श्री मोरारजी देसाई : जो लोग उनमें से और मजदूरी करना चाहते हैं और कर सकते हैं उनको हम दूसरी मजदूरी का काम देने के लिए तैयार हैं ?

श्री रामेश्वरानन्द : वे इतने बड़े हो गये हैं कि नौकरी व मजदूरी नहीं कर सकते हैं ।

University Courses in Medicine

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*98. { **Shri Subodh Hansda:**
Shri Heda:

Will the Minister of Health be pleased to state:

(a) whether the State Governments and the Universities have agreed to the decisions made by the Medical Council of India to shorten the University Courses in Medicine to meet the emergency situation;

(b) if so, whether all the Universities and States have implemented the recommendations; and

(c) if not, the difficulties faced by the States and Universities to implement the recommendations?

The Deputy Minister in the Ministry of Health (Shri D. S. Raju): (a) to (c). The Medical Council of India have revised the curriculum for the M.B.B.S. course in the light of the latest developments and advances in medical education all over the world. The revised curriculum is of 4½ years' duration followed by compulsory rotating housemanship for 12 months. This is a general recommendation of the Council and not a measure arising out of the national emergency. The Universities are mainly concerned with the curriculum and most of them have agreed to adopt the revised curriculum as recommended by the Council. The Council have not made

any recommendation for the shortening of the other university courses in medicine.

Shri Subodh Hansda: From the statement, it is evident that a decision has been taken to have a certain curriculum. May I know when it will be given effect to?

Dr. D. S. Raju: The decision has already been implemented. The curriculum has been reduced to a 4½ years course. Most universities are following that method.

Shri Subodh Hansda: May I know if any of the universities have accepted the decision, and if so, which are the universities which have adopted this?

Dr. Sushila Nayar: There is a very long list here. If you wish me to read it, I can read it. There are about 25 or 30 which have agreed and there is another set of universities which have said that the matter is under their consideration.

Shri C. K. Bhattacharyya: Instead of revising the curriculum which will inevitably lead to reducing the merit and efficiency of the students who pass out in the MBBS course, would it not be better to revive the medical school system with a shorter course so that the students coming out successfully from those schools might go to the rural tracts?

Dr. Sushila Nayar: First of all, the content of instruction is not being reduced. The truth of the matter is that there are some universities which are already having 4½ years course and others which are having five years. So, we have asked them all to take the 4½ years course instead of five years, and we have also asked them to reduce the holidays so that the working days are not reduced.

As for the question of reviving the old licenciate course, opinion in the country including that of the licenciate associations and other professional groups is against it. As for

the suggestion that these licenciates might go to the rural areas, the experience of the past belies that hope; licenciates are no more inclined to go and work in the rural areas than other doctors.

Dr. Gaitonde: May I know what steps have been taken so that the standards will be kept up?

Dr. Sushila Nayar: We are trying to organise seminars to improve the teaching methods, so that more can be taught in a shorter time. We have suggested that holidays be reduced, so that there is more working time. And then to the 4½ years we have added one year's compulsory rotating housemanship so that these boys and girls who pass out will work in different departments under supervision and thus increase their proficiency.

श्री राम सहाय पांडेय : चिकित्सा सम्बंधी पाठ्यक्रम के अन्तर्गत क्या देश के इंटिग्रेटेड मेडिकल कालिजेज के सम्बंध में भारत सरकार ने राज्य सरकारों को ऐसा निर्देश दिया है कि वे तोड़ कर शुद्ध आयुर्वेदिक कालिज बनाये जाय ?

डा० सुशिला नायर : श्रीमन्, यह सवाल तो सामान्य मेडिकल कालिजेज के बारे में है, आयुर्वेद के बारे में नहीं है।

Shri Swell: In shortening the medical course, have Government fully considered the aspect that shortening the course may also mean quickening the pace of producing licensed murderers in the country?

Mr. Deputy-Speaker: Order, order. Tridib Kumar Chaudhury.

Shri Swell: An unqualified doctor is a murderer.

Dr. Sushila Nayar: There is absolutely no reason for this type of statement.

Mr. Deputy-Speaker: I have ruled it out. The hon. Minister need not answer.

Shri Tridib Kumar Chaudhury:

Will this one year's compulsory housemanship be included in this 4½ years or is it besides that?

Dr. Sushila Nayar: It is over and above the 4½ years.

Shri Warrior: May I know whether any other system of medicine can be introduced at least to meet the emergency and to meet in a greater measure the medical needs in the rural areas of the country? I want to know whether any other combined system can be introduced instead of having this orthodox MBBS.

Mr. Deputy Speaker: This is about universities.

Shri Warrior: Yes; I want to know whether in the universities themselves any new combined system can be introduced so that we can meet the requirements.

Shri D. S. Raju: The hon. Member is referring to the Ayurvedic system and the integrated course. That does not arise out of this question.

Mr. Deputy-Speaker: The Question-Hour is over.

Shri Jaipal Singh (Ranchi West): May we understand whether you have already agreed and the Minister of Parliamentary Affairs has silently acquiesced to your request to having a discussion for a couple of hours about this gold business? You said "If the House wishes I have no objection." I wanted a clarification whether you yourself made up your mind or my hon. friend over there...

Mr. Deputy-Speaker: For any matter that has to be raised on the floor of the House, he has to give previous notice to me.

Shri Jaipal Singh: You said that if the House had no objection it could be done. I only wanted a clarification.

Mr. Deputy-Speaker: He has to give previous notice to me.

WRITTEN ANSWERS TO QUESTIONS

दिल्ली की वृहद् योजना

६६. श्री नवल प्रभाकर : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली की वृहद् योजना (मास्टर प्लान) के अन्तर्गत कितनी क्षेत्रीय योजनायें (चेक्टर प्लान्स) बन चुकी हैं ;

(ख) ये किन किन क्षेत्रों के सम्बन्ध में हैं ; और

(ग) क्या इन क्षेत्रों में बने हुए मकानों को भी हटाने का विचार है ?

स्वास्थ्य मंत्री (डा० सुशिला नायर) :

(क) दिल्ली विकास प्राधिकार ने २२ क्षेत्रीय योजनायें पूरी कर ली हैं और उन्हें प्रकाशन की स्वीकृति दे दी है ।

(ख) लगभग ३०,६८७ एकड़ ।

(ग) बने हुए मकानों को रहने देने के लिए यथा-सम्भव प्रयत्न किया जायेगा बशर्त कि योजना की अनिवार्यतायें, जैसे सड़क की चौड़ाई, सामुदायिक सुविधाओं की व्यवस्था और ऐसी ही दूसरी बातें आदि पूरी हो जाती हों ।

Bank of China

*100. { Shri Hem Barua:
Shri S. C. Samanta:
Shri B. K. Das:

Will the Minister of Finance be pleased to state:

(a) whether any probe into the assets and liabilities of the Bank of China, now closed, has been undertaken; and

(b) if so, whether the names of Indians holding accounts in the Bank have been ascertained?

The Deputy Minister in the Ministry of Finance (Shri B. R. Bhagat):

(a) The books and records of the bank are being investigated by an